## GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:2675 ANSWERED ON:13.03.2013 PROTEST AGAINST JAITAPUR NUCLEAR POWER PLANT Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether strong protest is being registered by local farmers and fishermen against setting up of Jaitapur Nuclear Power Plant;

(b) if so, whether they are still adamant on protest even after being given enhanced compensation;

(c) if so, the details thereof;

(d) whether the above project is costlier than the thermal and hydel power projects of the country; and

(e) if so, the reaction of the Government thereto?

## Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a) There have been protests by a section of the local people against setting up of the Jaitapur nuclear power plant.

(b)&(c) The preparation for disbursement of the enhanced compensation to the land title holders has been started. However, certain groups ideologically opposed to nuclear power are continuing their opposition to the project.

(d)&(e) The cost of the Jaitapur Nuclear Power project will be arrived only after conclusion of the on-going techno-commercial discussions between the Nuclear Power Corporation of India Limited and the French side. The effort is to arrive at a viable tariff regime comparable to that of contemporary thermal and hydel power projects in the region.